

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4194
ANSWERED ON:20.12.2011
MONITORING OF FISHERY ACTIVITIES
Jeyadural Shri S. R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Indian Ocean Tuna Commission (IOTC) and the Fishery Survey of India (FSI) are working closely to monitor fishery activities in the country;
- (b) if so, the details thereof;
- (c) whether the FSI is required to furnish monthly reports to IOTC on Indian fisheries;
- (d) if so, whether the FSI has reported violations of rules of IOTC by the Indian fishery sector; and
- (e) if so, the steps taken by the Government/proposed to revoke the FSI's working agreement with the IOTC?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) No, Madam.
- (b) Does not arise.
- (c) Fishery Survey of India (FSI) has been authorized by the Government to submit periodical data to the Indian Ocean Tuna Commission (IOTC) in accordance with the IOTC agreement and resolutions.
- (d) No, Madam.
- (e) FSI has not entered into any working agreement with IOTC.